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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/101/(IB)/2017
NAME OF THE PETITIONER(S) : R. RAVINDRAN
NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K.M. Anand	Counsel for Petitioner	
2.	G. VALLIAPPAN	Counsel for Respondent	 11/8/17

ORDER

The counsel for both the parties present. The counsel for the respondent submitted that he has got instructions that the Company is willing to exercise ^{the} option of voluntary winding up and prays for time to report to the Court about the steps being taken in the said direction. At request time is enlarged. Put up on 30.08.2017 at 10.30 A.M. 27


(S. Vijayaraghavan)
Member (Technical)
HV


(Ch. Md. Sharief Tariq)
Member (Judicial)